

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/11	TP 28/16	For orders	397/ 398	K.P. Bhopanna Vs Vector NDT Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK consult@nslaw.in 95001 53344	counsel for R4	Rajasekhar.

Counsel for petitioner is absent. The matter is listed today for clarification/orders. R-2 is present. R-4 is also present. Counsel for R-4 is also present.

The matter is again listed for orders on 28.08.2017.


MEMBER (J)


MEMBER (T)